

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 17

C.P. (IB)/272(MB)2024

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **26.06.2024**

NAME OF THE PARTIES: **ROOFS AND CEILINGS (INDIA) PRIVATE LIMITED V/s SHAPOORJI PALLONJI AND COMPANY PRIVATE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Anant R. a/w Adv. Aman Agrawal i/b IC Legal for the Applicant present.

Ld. Counsel for the Corporate Debtor seeks some time to peruse the Rejoinder received

by them on yesterday. List this matter on Board on **11.07.2024**.

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PRABHAT KUMAR
MEMBER (TECHNICAL)

Rehan Shaikh

-sd-

JUSTICE V.G. BISHT
MEMBER (JUDICIAL)